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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

SPECIAL BENCH

**CP(IB) No. 226/KB/2018
CA (IB) No. 842/KB/2018**

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH SEPTEMBER, 2018, 10:30 A.M


Name of the Company		Srei Equipment Finance Ltd -Vs- Concast Infratech Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|--------------------------|--|-------------------------------|
| 1. | RISHAV BANERJEE, Adv | } Petitioner/
Financial
Creditor | Kishan
Banerjee
13/9/18 |
| 2. | S. pal ray, Adv | | |
| 3. | Ms. Noelle Banerjee, Adv | } For
Resp | [Signature] |
| 4. | Sipanjom | | |
| 5. | Wishik Ganguly, Adv | | |
| 5 | H M CHAKRAIA | RP | [Signature] |
| 6. | Pranay Agarwal, Adv | RP | 18.9.2018
[Signature] |

ORDER

Ld. Counsel for the Financial Creditor, the Respondents and Ld. RP appears. He files the third progress report. It is recorded. For filing further progress report. CA(IB) No.842/KB/2018 is filed by the RP alleging non-cooperation from the side of the Corporate Debtor. Corporate Debtor is hereby directed to give all the necessary assistance to the RP as well as to provide all the relevant documents kept within their custody within three days.

List it on 09.10.2018.


(Jinan K.R.)
Member(J)